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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL
BENCH, NEW DELHI.

Application No:-592/2023
..... Applicant.

Sunil Dutt

VS.

Municipal Council Dinanagar (GSP) & Another.
..... Respondent

Reply by Arun Kumar, Executive Officer, Municipal Council Dinanagar, District Gurdaspur on the behalf of Respondent No.1.

Preliminary Submission:

1. That the present case is pending in the Hon'ble Tribunal on 05.10.2023 and 20.03.2024. Hon'ble Tribunal passed an order by Factual and Action Taken Report of Joint Committee Relevant part of order is reproduced herewith as below:

'The Executive Officer Municipal Council Dinanagar , is directed to take requisite remedial measure and file action taken report specifically mentioning steps taken for compliance with the municipal solid waste management rules, 2016 and other statutory provisions/environmental norms as applicable within three months from last hearing dated 20.03.2024 of O.A No. 592/2023 Sunil Dutt Vs Municipal Council Gurdaspur & Anr 4. Email at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support and not in form of Image PDF."

2. That in the compliance of above-mentioned order dated 05.10.2023 and 20.03.2024 of Hon'ble National Green Tribunal, and recommendations of joint committee, Municipal Council Dinanagar started remedial measures as per recommendations of joint committee in coordination of District Administration.

3. That in compliance of order, The Municipal Council Dinanagar has started remediation and management of legacy waste. About 90% of legacy waste has been eliminated by Municipal Council Dinanagar (Video clips and photos attached herewith). The remaining work will be completed before 30.06.2024.

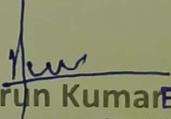
4. That is compliance of order, Municipal Council Dinanagar has started source segregation of waste keeping in view the Solid waste Management Rules 2016. Municipal Council Dinanagar has constructed 43 Compost pits for wet waste at different places in the city keeping in mind the decentralized process and also Constructed 1 MRF for dry waste at singowal road. So far, 75 % of the waste has been source segregated by

the municipal council dinanagar. About 6 TPD of garbage is produced in the jurisdiction of Dinanagar city . Which is collected daily from door to door by the sanitation workers of theMunicipal Council Dinanagar . In this 6 ton waste , the amount of dry waste is about 2.4 tons and the amount of wet waste is about 3.6 tons. About 2.7 tonnes of wet waste and 1.8 tonnes of dry waste are processed by Municipal Council Dinanagar keeping in view the Solid waste management ruls 2016 . Wet waste is disposed of in different 43 compost pits and dry waste at MRF(Material Recovery facility) . Municipal council prepares compost from wet waste and distributes it to the citizen and dry waste envelopes are sold by the municipal council at its level by making bales with the help of baling machine (Photos are attached in this regard). The remaining Source segregation of waste will be completed before 31.07.2024.

5. That is compliance of order, Municipal Council cleans the cremation ground near kusht ashram inside the city every day. The Whole garbage has been removed from cremation ground and maintain of cleanliness there site regularly.

Henceforth the answering respondent are bound to oblige the directions and consistent efforts are being done to comply the orders at the earliest as per the direction of Hon'ble National Green Tribunal. Therefore, it is requested that in view of sincere efforts being done by MC Dinanagar the complaint/ Application may be filed in interest of justice.

Date: 19.06.2024


Arun Kumar Executive Officer
Executive Officer Municipal Council Dinanagar
Municipal Council Dinanagar







